

Notes of the
Registry

Order of the
Tribunal

28/4/04

Hon Mrs Meera Chhabber, JM

Hon Mr SC Choube, AM

Sri K.P. Singh for the applicant
and Sri Manoj Kumar for the respondents.

Applicant's counsel states that he
has no instruction in the matter. Therefore,
the OA may be dismissed for want of
prosecution. The OA is accordingly dismissed
as not pressed. No costs.



JM

AM

Re